

Calcutta High Court (Appellate Side)

Scrutiny List From 07-06-2021 To 07-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	3998/2021	BHARAT HARI SINGHANIA	RAVI RANJAN KUMAR	28-06-2021	1. PETITIONER MOBILE NO. IS NOT GIVEN IN FORM-A. 2. COPY OF ONLINE SERVICE TO LD. P.P. IS NOT ATTACHED.
2	CRM	4003/2021	SAYED SEKH @ MD SAYED SEKH @ SAYET	PARTHA SARATHI DAS	28-06-2021	1. ILLEGIBLE COPY OF LD. LOWER COURT ORDER DATED 16/04/2021
3	CRM	4004/2021	SAHIDUL MOLLA	ANINDYA GHOSH	28-06-2021	MOBILE NUMBER OF PETITIONER IS NOT VALID.
4	CRM	4016/2021	PRANAY RAY	SAYAN KANJILAL	28-06-2021	PETITIONER (IN JAIL) NOT MENTIONED AT CAUSE TTITLE
5	MAT	580/2021	THE PRADHAN, CHALTABEIRA GRAM PANCHAYET	ANJANA BANERJEE	28-06-2021	XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER FORM 'A'
6	WPA	10663/2021	SUBIR GHOSH	SATRAJIT SINHA ROY	28-06-2021	THE PAGE IS NOT PROPERLY ARRANGED POINTS OF LAW IS ATTACHED INSIDE THE PETITION

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